

**Name of the District Court – South Tripura Judicial District.  
Monthly Statement Pendency & Disposal Report for the Month of March, 2019**

Sl. No.	Name of the Court	Civil		Criminal		Petty Cases		Pending	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	Court of the District & Sessions Judge, South Tripura, <b>Belonia</b> .	629	43	243	31	0	0	872	74
2	Court of the Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), South Tripura, <b>Belonia</b> .	19	2	442	52	284	51	745	105
3	Court of the Civil Judge (Sr. Divn) & Asstt Sessions Judge, South Tripura, <b>Belonia</b> .	25	4	19	4	0	0	44	8
4	Court of the Civil Judge (Jr. Division)-cum-J.M. 1 <sup>st</sup> Class, <b>Belonia</b> , South Tripura,	138	44	523	50	863	25	1524	119
5	Court of the Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Division), <b>Belonia</b> , South Tripura.	71	2	370	9	319	18	760	29
6	Court of the Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Division), <b>Sabroom</b> , South Tripura.	4	1	39	13	21	83	64	97
7	Court of the Civil Judge (Jr. Division)-cum-J.M. 1 <sup>st</sup> Class, <b>Sabroom</b> , South Tripura,	17	7	46	10	34	4	97	21
TOTAL		903	103	1682	169	1521	181	4106	453